

[Shri Raj Bahadur]

blanket increase of wages of every worker by 30 per cent and that "the Board of Directors should have those nominated by workers," were such as could not be conceded. The Management have, after a careful consideration, taken the view that some of these demands may be referred to adjudication, others to arbitration and of the remaining, some may be conceded, whereas others may be rejected. It is on this basis that negotiations for a conciliation were commended and the Management has been further prepared to refer to adjudication all demands of the workers excepting those which are to be conceded or rejected. The negotiations with the Union are now proceeding on the above basis. The State Government have been kept throughout in the picture and the Assistant Labour Commissioner of the Andhra Pradesh Government has been assisting the negotiations.

Shri S. M. Banerjee: May I know whether the representatives of the labour union are here and they are negotiating with the Minister concerned, and if so, whether they have stated that if some of the demands are referred to arbitration, the strike will be called off? May I know what the truth in this statement is?

Shri Raj Bahadur: I do not know whether the representatives of the union as such are here, but, of course, a friend saw me and the Minister of Transport and Communications. We discussed and made the position clear. We said that certain demands were such as involved certain fundamental questions of policy, not only affecting the shipyard but also all other industries in the public sector, and it might not be possible for us to take them up, but other demands can be considered. Some of them may even be conceded, and about others, agreement may be arrived at either to refer them to adjudication or to arbitration, depending upon the nature and scope of the demands.

Mr. Speaker: Now, papers to be laid on the Table.

Shri Tangamani (Madurai): If it is a question of arbitration, may I know whether Government will...

Mr. Speaker: I have called the next item. If the hon. Member wants to know anything, he may ask the hon. Minister privately.

12:11 hrs.

PAPERS LAID ON THE TABLE

STATEMENT CONTAINING PROCEEDINGS OF CONFERENCE OF CHIEF MINISTERS AND CENTRAL MINISTRIES ON NATIONAL INTEGRATION

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of a statement containing the proceedings of a Conference of Chief Ministers and Central Ministers on the question of national integration. [Placed in Library, See No. LT-3087/61].

Shri Vasudevan Nair (Thiruvella): Shall we get copies of this statement?

Mr. Speaker: All right, those hon. Members who want copies will be supplied with them. Any hon. Member who wants it may take it from the Notice Office.

Hon. Members: All of us want copies.

Shri Jawaharlal Nehru: It has appeared completely in the newspapers, word for word.

Mr. Speaker: I understand that word for word, it has been copied in the newspapers, and hon. Members have copies of newspapers with them already.

Shrimati Renu Chakravartty (Basirhat): Which newspaper has the full text? If the hon. Minister wants, we may buy that newspaper. All newspapers do not have the full text.

Mr. Speaker: All right. All hon. Members will have copies of this.